

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/140/ND/2017

IN THE MATTER OF:

M/s. Inverness Medical Shimla (P) Limited

.. PETITIONER

SECTION :

Under Section 441 (92) (5)

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Lalit Kumar Saini, Advocate  
Mr. Deepak Bansal, Prac. Company Secy.

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

Surjit  
06.11.2017

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(R. VARADHARAJAN)  
MEMBER (JUDICIAL)